

**NCERT National Science Talent
Search Scheme**

+

*109. SHRI PRADYUMNA BAL:

SHRI SAUGATA ROY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the NCERT grants scholarship to talented school students to build up India's scientific manpower;

(b) if so, the amount spent by NCERT each year on this account;

(c) whether it has come to the notice of Government that several National Science Talent Search Scheme Scholars go abroad to study; and

(d) if so, the steps taken or proposed to be taken by Government to check brain drain in National Science Talent Search Scheme scholars?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUN-
DER)

(a) Yes, Sir.

(b) Approximately Rs. 40 lakhs per year.

(c) The N. C. E. R. T. does not have any record about the number of national Science Talent Search Scholars who have gone abroad for higher studies. However, upto now 90 awardees have applied for continuation of NSTS Scholarship for studies abroad and only 24 have been paid marginal assistance.

(d) Since study abroad is not considered as a brain drain, Government do not propose to take any steps in this regard.

SHRI PRADYUMNA BAL: Sir, the N. C. E. R. T. is primarily engaged in educational policy from the secondary school level to the University level. I have reasons to behave that

there is a lot of favourism and nepotism going on in the N. C. E. R. T. for the last several years. The body which is primarily established to look after the educational system in this country has sadly and badly failed to achieve its purpose. For example, the Minister says that there is no provision for giving scholarship to students going abroad.

I want to know from the Minister specifically, when Prof. Nurul Hasan was the Education Minister, did he enunciate the policy to give scholarship to students studying abroad under NCERT scheme; if so, is the Minister aware that Prof. Nurul Hasan's children were abroad under such a scheme? Whether they were recipient of this benefit through NCERT?

DR. PRATAP CHANDRA CHUN-
DER: I have already said that the NCERT started this scholarship for encouraging study in basic science. Now, this has been expanded also to include not only the basic science but also the engineering, medicine, social sciences and agricultural sciences. Now some of these scholars want to go out and study abroad. Only 90 awardees have applied for continuation of NCERT scholarship for study abroad. Out of these, only 24 have been given some marginal benefit. Which particular Minister's son has been awarded that or not, that information is not with me. I would like to have a notice for that.

MR. SPEAKER: He wants notice for that.

SHRI PRADYUMNA BAL: In the rejoinder to the Minister's reply, this is not my supplementary. He has mentioned in his original statement about marginal benefit. He does not spell out what is this marginal benefit.

MR. SPEAKER: You have not asked for that. You may now put your second supplementary.

SHRI PRADYUMNA BAL: How many students, who have received

NCERT scholarship during the last five years are sons and relatives of VIPs like Ministers; IAS officers and political leaders and what is the number of such students who belong to ordinary common families? In view of the existing conditions in the NCERT, whether the Minister will consider appointing an expert committee which will include some of the Members of Parliament to go into the whole affair of the NCERT in awarding this national talent scholarship and whether the Minister will promise that hence-forward the students receiving such benefit from the NCERT and going abroad and if they do not come back to India, this is a colossal national waste he would take steps to prevent such waste.

DR. PRATAP CHANDRA CHUNDER: As regards question No. one, I have no record here. So, if he gives a notice for that, then I can give a reply. As regards his second question, the Administrative Staff College of Hyderabad was asked to review the activity of the NCERT and a report is being considered and accordingly steps will be taken. As regards parliamentary committee, in view of the Administrative Staff Committee's Report, I don't think that would be necessary. Members of Parliament have got many more better things to look after.

श्री श्रीम प्रकाश श्यामी : ये जितने विद्यार्थी आप की छात्रवृत्ति ले कर विदेशों में गए हैं क्या इन विद्यार्थियों के भेजने में आप ने शेड्यूल्ड कास्ट ऐंड शेड्यूल्ड ट्राइब्स के लिए जो कोटा आन इंडिया सर्विसेज में निर्धारित होता है उस आधार पर शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स के विद्यार्थियों को भी भेजा है ? यदि भेजा है तो कुल विद्यार्थियों में कितने विद्यार्थी शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स के हैं ? यदि नहीं भेजा है तो उसका कारण क्या है ?

डा० प्रताप चन्द्र चन्द्र : मान्यवर, विदेशों में पढ़ने के लिए 3150 योग्य थे, उन में से 90 एवार्डों ने स्कालरशिप चालू करने के लिए दरखास्त दी थी। उन में से सिर्फ 24 को यह

स्कालरशिप दी गई बाहर पढ़ने के लिए। शेड्यूल्ड कास्ट का जहां तक सवाल है अगर वह उस के लिए नोटिस दें तो मैं बता सकता हूँ।

श्री श्रीम प्रकाश श्यामी : मैंने पूछा था कि जो फिक्स्ड कोटा शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स के लिए उस के आधार पर उन के लिए रिजर्वेशन किया या नहीं किया ?

DR. PRATAP CHANDRA CHUNDER: Even in the scope of this question, the question relating to the Scheduled Castes does not come. I cannot give any answer off hand. I require notice.

श्री राम बेनी राम : मेरा प्रश्न है कि आजादी के बाद फारेन कन्ट्रीज में विद्यार्थियों को भेजने के मामले में हरिजनों तथा आदिवासियों की तरफ कभी भी ध्यान नहीं गया है, फेवॉरिज्म के आधार पर ऊंचे वर्ग के विद्यार्थियों को ही भेजा गया है— क्या यह बात सही है या नहीं ?

DR. PRATAP CHANDRA CHUNDER: I have no statistics on that.

Irrigation Projects from Andhra Pradesh

*113. **SHRI K. SURYANARAYANA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the schemes of major and medium irrigation projects referred by the Government of Andhra Pradesh for approval to the Central Government and how many are pending for approval and approved upto 31st October, 1978?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): A statement is laid on the Table of the House.

Statement

15 major and 77 medium schemes were received from the Government of Andhra Pradesh for approval from the First Plan period upto 31st October 1978. Of these, 10 major and 68 me-